

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 809
(TO BE ANSWERED ON THE 11th December 2023)**

**STARTING OPERATION OF DHALBHUMGARH AIRPORT OF
JHARKHAND**

809. SMT MAHUA MAJI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the dissolution of the Dhalbhumgarh Airport in East Singhbhum, Jharkhand has been approved by the Airports Authority of India;
- (b) if so, the reason therefor; and
- (c) if not, by when Government proposes to start operations of Dhalbhumgarh Airport?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The Board of Airports Authority of India (AAI) granted 'in-principle' approval for the dissolution of Dhalbhumgarh Airport Ltd in its 204th meeting on 26.11.2021. As per the National Civil Aviation Policy, 2016, it is the responsibility of the respective State Government, in this case, State Government of Jharkhand, to provide land free of cost and free from all encumbrances for development of the Airport. However, the State Government of Jharkhand has not yet provided the requisite land nor obtained the necessary forest clearance till date.
